

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 346 OF 2017 &
IA NO. 924 OF 2017**

Dated: 7th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Ajmer Vidhyut Vitran Nigam Ltd. & Anr. Appellant(s)
Versus
M/s. Kishangarh Fibres (P) Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Madan

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-3

ORDER

Learned counsel appearing for the State Commission states that the State Commission does not wish to file any reply.

List the matter on **01.10.2018**. In the meantime, pleadings be completed.

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I.J. Kapoor)
Technical Member**